

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) Rs. 20,000 were spent on preliminary work in connection with construction of a motorable road between Narkanda and Kangal. The preliminary work mainly consisted of constructing a service road.

(b) On detailed survey of the alignment after the service road was constructed it was found that a better alignment with flatter gradients was possible and it was decided to adopt the latter as this road is an important National Highway. Only a trace has been cut on the new line, and not much crop has been damaged. Some cultivable land has to be acquired for the new alignment.

(c) The new road will cost about Rs. 12.0 lakhs.

(d) Compensation payable for land and crops, where damaged, is being determined under the Land Acquisition Act and will be paid as soon as possible.

(e) Yes. In hill roads a rough line is fixed as a result of preliminary surveys, a path or service road cut along it and then detailed surveys are done to improve and finalize the alignment. This results in some changes in alignment. The amount of money spent on abandoned portions of the original rough alignment of Simla-Mandi road was about Rs. 1,500/-.

SHRI C. L. VARMA : May I know, Sir, who is responsible for the change in the alignment? Is it the Central Government or the Provincial Government?

SHRI O. V. ALAGESAN : Sir, the engineers of the Roads Organisation went, surveyed and suggested a better alignment.

CHAMPION REEF GOLD MINES

*256. SHRI B. V. KAKKILAYA : Will the Minister for LABOUR be pleased to state :

(a) whether the Court of Enquiry appointed by the Government of India

to enquire into the rock bursts in Champion Reef Gold Mines of Kolar Gold Fields has completed the enquiry and submitted any report ;

(b) if the answer to part (a) be in the affirmative,

(i) whether a copy of the report will be placed on the table of the Council, and

(ii) what steps Government have taken or propose to take to implement the recommendations of the Court ?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) Yes.

(b) (i) Yes.

(ii) The recommendations are under consideration of the Government.

SHRI B. V. KAKKILAYA : How long will it take for the Government to come to a decision on this ?

SHRI ABID ALI : Not much time.

MR. CHAIRMAN : 'Not much time'.

VANASPATI PRODUCTION

*257. SHRI D. NARAYAN : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) how many vanaspati oil mills there are in India today ;

(b) what is the capital investment of all these mills ;

(c) what was their production in the year 1951-52 and since April last ;

(d) how much of this production was exported to other countries ;

(e) how much of vanaspati oil is purchased by Government every month for defence forces or for any other use ;

(f) whether vanaspati production has affected the production of ghee ; if so, to what extent ; and

(g) what steps are being taken by Government to stop adulteration of ghee with vanaspati ?